

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :05/05/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-ARBP/18453/2025 ARBP/42/2025	M/S. S.S.TRANSPORT,KEONJHAR VS ORISSA SPONGE IRON AND STEEL LTD., KEONJHAR	TANMAY MISHRA VS	// (//
2	D-ARBP/18461/2025 ARBP/43/2025	M/S. P.K. SAHOO TRANSPORT CONTRACTOR AND COMM. AGENT,KEONJHAR VS ORISSA SPONGE IRON AND STEEL LTD., KEONJHAR	TANMAY MISHRA VS	// (//
3	D-BLAPL/13041/2025 BLAPL/4767/2025	HIRON @ HIRANYA PUJARI VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	MATHILI /99 /2024 A.D.J.,MALKANGIRI(Malkangiri) Spl/000021/2024
4	D-BLAPL/13043/2025 BLAPL/4768/2025	SUMANTA SARKAR VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	CHITRAKONDA /32 /2022 SPECIAL JUDGE,MALKANGIRI(Malkangiri) Spl/000044/2022
5	D-BLAPL/12548/2025 BLAPL/4769/2025	RAJIB BEHERA VS STATE OF ODISHA	RAJALAXMI BISWAL VS	BAGDIA /260 /2023 SPECIAL JUDGE (POCSO), ANGUL(Anugul) Spl/0000092/2023
6	D-BLAPL/13044/2025 BLAPL/4770/2025	SUKRA MADKAMI VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	MALKANGIRI SADAR /57 /2025 GRAMA NYAYALAYA, KORUKONDA(Malkangiri) GR/0000054/2025
7	D-BLAPL/13354/2025 BLAPL/4771/2025	DEBASIS SAHOO @ BAPI VS STATE OF ODISHA	DEEPAK KU SAHOO VS	BHADRESWAR /41 /2025 J.M.F.C. MAHANGA(Cuttack) GR/0000109/2025
8	D-BLAPL/13251/2025 BLAPL/4772/2025	DIBAKAR SABAR VS STATE OF ODISHA	SUSANTA KUMAR ROUT VS	RAMANAGUDA /2 /2025 A.D.J.,RAYAGADA(Rayagada) TR/0000001/2025
9	D-BLAPL/12552/2025 BLAPL/4773/2025	MADHAB SARDAR VS STATE OF ODISHA	PATITAPABAN NATH VS	HARICHANDANPUR /182 /2024 J.M.F.C.,KEONJHAR(Kendujhar) GR/0001122/2024
10	D-BLAPL/13463/2025 BLAPL/4774/2025	KARRI SATTI BABU @ SATTI @ SATHEESH @ SATHEESH REDDY @ SPIDER SATISH @ BLAIN STEPHEN PAUL VS STATE OF ODISHA	AMULYA RATNA PANDA VS	NAYAPALLI P.S. /26 /2025 J.M.F.C.(III),BHUBANESWAR(Khordha) CT/0000070/2025
11	D-BLAPL/13485/2025 BLAPL/4775/2025	AJAY BAGH @ ARJUNA BAGH VS STATE OF ODISHA	AMULYA RATNA PANDA VS	SEMILLIGUDA /70 /2024 NAYADHIKARI GRAMYA NAYALAYA, GR/0000073/2024

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12	D-BLAPL/13490/2025 BLAPL/4776/2025	SIPU BEHERA @ TIKI VS STATE OF ODISHA	SATYABRATA DASH VS	BENTKAR (42 MOUZA) UPD CUTTACK 2ND A.D.J.,CUTTACK(Cuttack) ST/0000066/2025
13	D-BLAPL/13591/2025 BLAPL/4777/2025	KALIA @ KALANDHI @ NAROTTAM PRUSTY VS STATE OF ODISHA	SMRUTI RANJAN ROUT VS	NAUGAON /39 /2025 SPECIAL JUDGE(POCSO), JAGATSINGH Spl/0000014/2025
14	D-BLAPL/13602/2025 BLAPL/4778/2025	PUSPALATA MAHANTA VS STATE OF ODISHA	ALOK KUMAR PANDA VS	BARIA /85 /2024 S.D.J.M.-CIVIL JUDGE (JD),CHAMPUA(K GR/0000317/2024
15	D-BLAPL/13422/2025 BLAPL/4779/2025	PRAVAT MALLICK VS STATE OF ODISHA	ASHUTOSH MOHANTA VS	KEONJHAR SADAR /503 /2024 S.D.J.M.-CIVIL JUDGE (JD),KEONJHAR(K GR/0001525/2024
16	D-BLAPL/13486/2025 BLAPL/4780/2025	SABER BISWAS VS STATE OF ODISHA	BIBEKANANDA MAHAPATRA VS	/ /0 SPECIAL JUDGE,JAJPUR(Jajapur) Spl/0000001/2025
17	D-BLAPL/13537/2025 BLAPL/4781/2025	RAJAT KUMAR NANDA @ RINKU VS STATE OF ODISHA	BISWAJIT TRIPATHY VS	LAXMISAGAR P.S. /307 /2024 J.M.F.C.(IV),BHUBANESWAR(Khordha) CT/0000667/2024
18	D-BLAPL/10495/2025 BLAPL/4782/2025	SABIR KHAN VS STATE OF ODISHA	MANOJ KUMAR NAYAK VS	JALESWAR /23 /2022 A.D.J.,JALESWAR(Baleshwar) ST/0000017/2025
19	D-BLAPL/13532/2025 BLAPL/4783/2025	SK.SAHABUDDIN VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	Maitri Vihar PS /132 /2025 DISTRICT & SESIONS JUDGE,BHUBANE TR/0000179/2025
20	D-BLAPL/10866/2025 BLAPL/4784/2025	SAROJIT DAFADAR @ SAROJIT DAPHADAR VS STATE OF ODISHA	SUBHASISH DAS VS	KALIMELA /53 /2023 SPECIAL JUDGE,MALKANGIRI(Malkang Spl/0000067/2023
21	D-BLAPL/11361/2025 BLAPL/4785/2025	BASANTA BEHERA @ BASANTA KUMAR BEHERA VS STATE OF ODISHA	RAKESH KUMAR MALLICK VS	MAHANGA /155 /2022 A.D.J.,SALIPUR(Cuttack) ST/0000091/2022
22	D-BLAPL/13603/2025 BLAPL/4786/2025	KARUNA KAMAL BISWAL VS STATE OF ODISHA	PURNIMA BHAGAT VS	KHARABEL NAGAR P.S. /133 /2025 S.D.J.M.,BHUBANESWAR(Khordha) CT/0000515/2025
23	D-BLAPL/12445/2025	KANCHAN BHOI	SAROJ KUMAR PADHI	PAIKMAL /189 /2022

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	BLAPL/4787/2025	VS STATE OF ODISHA	VS	S.D.J.M.,PADAMPUR(Bargarh) GR/0000896/2022
24	D-BLAPL/12466/2025 BLAPL/4788/2025	DILIP KUMAR GOUDA @ GAUDA VS STATE OF ODISHA	BISWAMBAR MOHANTY VS	BALLIGUDA /104 /2025 SPECIAL JUDGE,BALLIGUDA(Kandhamal)
25	D-BLAPL/12472/2025 BLAPL/4789/2025	ROHIT DUNGUNG VS STATE OF ODISHA	BIKASH KUMAR DASH VS	Spl/0000085/2025 KUTRA /44 /2023 SPECIAL JUDGE (POCSO), SUNDARGARH
26	D-BLAPL/13545/2025 BLAPL/4790/2025	DIPUNA BEHERA @ SAHADEV BEHERA VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	Spl/0000046/2023 KOREI /38 /2025 SPECIAL JUDGE (POCSO), JAJPUR(Jajpur)
27	D-BLAPL/12699/2025 BLAPL/4791/2025	SIBA @ SWAPNESWAR PANIGRAHI VS STATE OF ODISHA	SUJATA DASH VS	Spl/0000018/2025 TARASINGI /75 /2023 AD-HOC A.D.J.(FTSC),BERHAMPUR(Ganjam)
28	D-BLAPL/13085/2025 BLAPL/4792/2025	BISIKESAN PRADHAN VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	Spl/0000037/2023 BANAPUR P.S. /461 /2024 A.D.J.,BHUBANESWAR(Khordha) TR/0000664/2024
29	D-BLAPL/13607/2025 BLAPL/4793/2025	SABHAYA RAVI KUMANBHAI VS STATE OF ODISHA	BISWA CHANDAN MOHANTY VS	CYBER CRIME AND ECO. OFFENCE, CUTTACK S.D.J.M.,BERHAMPUR(Ganjam) GR/0001434/2024
30	D-BLAPL/13389/2025 BLAPL/4794/2025	SANJILI PRADHAN VS STATE OF ODISHA	BAISHNAB CHARAN PATRA VS	JARAPADA /391 /2023 A.D.J.,ANGUL(Anugul) CT/0000199/2024
31	D-BLAPL/13480/2025 BLAPL/4795/2025	KUNI KHILLO VS STATE OF ODISHA	DIPTI RANJAN BHOKTA VS	POTTANGI /103 /2024 ADDL DISTRICT AND SESSIONS JUDGE, KHURDA CT/0000124/2024
32	D-BLAPL/13503/2025 BLAPL/4796/2025	RAMKESWAR RAM VS STATE OF ODISHA	PANKAJ KUMAR SAHOO VS	/ /0 SPECIAL JUDGE,CHATRAPUR(Ganjam) 2(A)CC/0000005/2025
33	D-BLAPL/13559/2025 BLAPL/4797/2025	KASTURI DAS VS STATE OF ODISHA	MANAS KUMAR CHAND VS	/ /0 SPECIAL JUDGE (NDPS),KHURDA(Khordha) TR/0000039/2025
34	D-BLAPL/12705/2025 BLAPL/4798/2025	LIPU NAYAK @ LIPU VS	KISHORE KUMAR MISHRA VS	PURI TOWN /111 /2025 S.D.J.M.,PURI(Puri)

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35	D-BLAPL/13483/2025 BLAPL/4799/2025	STATE OF ODISHA RASMI RANJANA MAJHI @ RASMI RANJAN MAJHI VS STATE OF ODISHA	BIBEKANANDA MAHAPATRA VS	GR/0000287/2025 RAMACHANDRAPUR /93 /2025 SPECIAL JUDGE,ANANDAPUR(Kendujhar)
36	D-BLAPL/13569/2025 BLAPL/4800/2025	ABHINASH MALO @ ABINASH VS STATE OF ODISHA	ASIT KUMAR JENA VS	Spl/0000008/2025 ORKEL /68 /2018 SPECIAL JUDGE,MALKANGIRI(Malkangiri)
37	D-BLAPL/13617/2025 BLAPL/4801/2025	STATE OF ODISHA PABANA DEHURY VS STATE OF ODISHA	BIPLABA P.B. BAHALI VS	TR/0000061/2018 NALCO /182 /2024 CIVIL JUDGE (J.D.)-CUM-JMFC,BANARSA
38	D-BLAPL/13036/2025 BLAPL/4802/2025	STATE OF ODISHA MD. MUJAHID HUSSAIN VS STATE OF ODISHA	PRATIK NAYAK VS	GR/0000849/2024 DHAMNAGAR /127 /2024 J.M.F.C.,DHAMNAGAR(Bhadrak)
39	D-BLAPL/10352/2025 BLAPL/4803/2025	STATE OF ODISHA DEEPAK BADATIYA VS STATE OF ODISHA	SRIHARSA PRASAD DASH VS	GR/0000215/2024 CHAMAKHANDI /89 /2025 A.D.J.,CHATRAPUR(Ganjam)
40	D-BLAPL/13218/2025 BLAPL/4804/2025	STATE OF ODISHA NARAYAN JENA VS STATE OF ODISHA	SURENDRA KUMAR BISWAL VS	Spl/0000003/2025 PHIRINGIA /86 /2025 SPECIAL JUDGE, PHULBANI(Kandhamal)
41	D-BLAPL/12380/2025 BLAPL/4805/2025	STATE OF ODISHA RAMDEV SINGH CHOUDHURY VS STATE OF ODISHA	SUDHANSU SEKHAR DASH VS	Spl/0000072/2025 / /0 2ND A.D.J.,CUTTACK(Cuttack)
42	D-BLAPL/12458/2025 BLAPL/4806/2025	STATE OF ODISHA ANIL KUMAR DEHURY @ TITU VS STATE OF ODISHA	AMIT KUMAR NATH VS	2(A)CC/0000021/2022 ANGUL SADAR PS /175 /2025 SPECIAL JUDGE,ANGUL(Anugul)
43	D-BLAPL/12541/2025 BLAPL/4807/2025	STATE OF ODISHA DAMBU PININTY @ PININTI VS STATE OF ODISHA	AMIT KUMAR SAHU VS	Spl/0000007/2025 BANDHUGOAN /14 /2024 SPECIAL JUDGE(POCSO),JEYPORE(Koraput)
44	D-BLAPL/12708/2025 BLAPL/4808/2025	STATE OF ODISHA VIDHAYANAND KUMAR @ RAMANATH VS STATE OF ODISHA	KISHORE KUMAR MISHRA VS	Spl/0000015/2025 KHURDA ROAD G.R.P.S. /38 /2025 DISTRICT & SESIONS JUDGE,BHUBANESHWAR
45	D-BLAPL/13454/2025 BLAPL/4809/2025	STATE OF ODISHA SUBASH PRADHAN VS STATE OF ODISHA	SUSMITA PATTNAIK VS	TR/0000153/2025 CHAULIAGANJA /244 /2024 J.M.F.C.(IV),CUTTACK(Cuttack) GR/0001017/2024

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46	D-BLAPL/13346/2025 BLAPL/4810/2025	ABHISEKH KATARIA VS STATE OF ODISHA	SANJUKTA MUNDA VS	//0 SPL.JUDGE SAMBALPUR(Sambalpur) TR/0000116/2024
47	D-BLAPL/13031/2025 BLAPL/4811/2025	SIBAPRASAD MOHANTA VS STATE OF ODISHA	HEMANTA KUMAR MOHANTA VS	UDALA /326 /2023 S.D.J.M.-CIVIL JUDGE (JD),UDALA(May CT/0000883/2023
48	D-BLAPL/13528/2025 BLAPL/4812/2025	JANU KHORA VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	RAYAGADA G.R.P. /30 /2022 SPECIAL JUDGE,RAYAGADA(Rayagada TR/0000023/2022
49	D-BLAPL/12983/2025 BLAPL/4813/2025	DEBABRATA SINHA VS C.B.I.	ATUL KUMAR MOHANTY VS	BALIAPAL /82 /2013 SPECIAL JUDGE (CBI-I -CUM-PMLA),BH TR/0000003/2023
50	D-BLAPL/13400/2025 BLAPL/4814/2025	SUBRAT KUMAR BAGH VS STATE OF ODISHA	SAROJ KUMAR MISHRA VS	//0 SPECIAL JUDGE, CUTTACK(Cuttack) 2(A)CC/0000038/2025
51	D-BLAPL/13004/2025 BLAPL/4815/2025	RAMA GURLA VS STATE OF ODISHA	SIDHARTHA DAS VS	BARGARH /447 /2024 DIST.AND SESSIONS JUDGE,BARGARH Spl/0000066/2024
52	D-BLAPL/12439/2025 BLAPL/4816/2025	KHAIRU KHATI VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	MALKANGIRI /443 /2024 S.D.J.M.,MALKANGIRI(Malkangiri) GR/0000548/2024
53	D-BLAPL/13554/2025 BLAPL/4817/2025	Y.PRAKASH RAO @ NAIDU VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BERHAMPUR TOWN /146 /2025 S.D.J.M.,BERHAMPUR(Ganjam) GR/0001014/2025
54	D-BLAPL/13320/2025 BLAPL/4818/2025	SUDARSAN BARIK VS STATE OF ODISHA	SATYAJIT MOHAPATRA (2) VS	NAIKANI-DIHI /220 /2024 DISTRICT & SESSIONS JUDGE,BHADRA ST/0000072/2025
55	D-BLAPL/13661/2025 BLAPL/4819/2025	SANJAY SAH @ SAHA @ SAHU VS STATE OF ODISHA	KAUSTUVA MOHANTY VS	DHANUPALI /75 /2024 1ST A.D.J., SAMBALPUR(Sambalpur) ST/0000313/2024
56	D-BLAPL/12438/2025 BLAPL/4820/2025	BHARAT KUMAR DUBEY @ BHARAT DUBEY VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	KORAPUT GRPS /10 /2025 SPECIAL JUDGE,KORAPUT(Koraput) TR/0000061/2025
57	D-CMP/17881/2025	JAINA BIBI	TUSAR KUMAR MISHRA	//

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	CMP/700/2025	VS SANABULLA KHAN	VS	CIVIL JUDGE (SD),ANGUL(Anugul) CMA/0000033/2019
58	D-CMP/17936/2025 CMP/701/2025	ANADI CHARAN SAHOO VS DUTI KHATUA @ DEHURY	SOUMYA MISHRA VS	// A.D.J.,ANANDAPUR(Kendujhar) Fao/0000004/2024
59	D-CMP/18179/2025 CMP/702/2025	ANANNYA ANUSUYA NAIK VS BHARAT NATWARLAL VARU	GOURI MOHAN RATH VS	// CIVIL JUDGE (SD),SAMBALPUR(Sambalpur) IA/0000007/2024
60	D-CMP/16975/2025 CMP/703/2025	BIRA GOUD VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// CIVIL JUDGE(SR.DIVN.),RAJANGPUR(Kandamunda) CS/0000015/2025
61	D-CMP/18178/2025 CMP/704/2025	PURNAMI SA VS DURGA PRASAD SAHU	ANISH PATTNAYAK VS	// CIVIL JUDGE (SD),BHAWANIPATNA(Kandamunda) CS/0000174/2019
62	D-CMP/18247/2025 CMP/705/2025	TAPASWINI PATEL VS ESTATE MANAGER, DULANGA COAL MINING PROJECT NTPC LTD., SUNDARGARH	BHUBANESWAR DASH VS	// CIVIL JUDGE (SD),SUNDERGARH(Sundergarh) CMA/0000005/2020
63	D-CMP/18452/2025 CMP/706/2025	AHALYA LENKA VS BIDYADHAR LENKA	AMRUT BARAL VS	// CIVIL JUDGE (SD),2ND COURT,CUTTACK CS/0000712/2020
64	D-CMP/18312/2025 CMP/707/2025	JAYAKRUSHNA BEHERA VS ASHOK PANDIT	RAICHARAN MOHAPATRA VS	// CIVIL JUDGE (JD),1ST COURT,CUTTACK CS/0001088/2022
65	D-CMP/16408/2025 CMP/708/2025	PRAVEEN CHANDRA BHANJDEO VS PRATIBHA MANJARI DEVI	SOURAV SUMAN BHUYAN VS	// DISTRICT & SESIONS JUDGE,BARIPADA RFA/0000021/2023
66	D-CMP/18182/2025 CMP/709/2025	ANANNYA ANUSUYA NAIK VS BHARAT PATEL	GOURI MOHAN RATH VS	// CIVIL JUDGE (SD),SAMBALPUR(Sambalpur) IA/0000010/2024
67	D-CMP/18180/2025 CMP/710/2025	ANANNYA ANUSUYA NAIK VS DEBESH DAS	GOURI MOHAN RATH VS	// CIVIL JUDGE (SD),SAMBALPUR(Sambalpur) IA/0000009/2024
68	D-CMP/16636/2025 CMP/711/2025	KOINO KIMBAKA VS	SANTOSH KUMAR DASH VS	// A.D.J.,CUM SPECIAL JUDGE,BISSAMPUR

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69	D-CMP/16577/2025 CMP/712/2025	SUBASH MAJHI SHANTILATA SATAPATHY @ KAR VS SUBASH CHANDRA SAHOO	KUMARBAR NAYAK VS	Ele. Appeal/0000003/2024 // CIVIL JUDGE (SD),JAJPUR(Jajapur) CS/0000876/2021
70	D-CONTC/15797/2025 CONTC/2048/2025	KEDAR MOHAPATRA VS ARAVIND AGARWAL,IAS	ADV. VS	// () //
71	D-CONTC/15948/2025 CONTC/2049/2025	KANDARPA NAYAK VS ALOK KUMAR KAR,DIRECTOR,R AND R EX-OFFICIO-CUM-ADDL. SECRETARY, WATER RESOURCE DEPT., ODISHA	ADV. VS	// () //
72	D-CONTC/15954/2025 CONTC/2050/2025	KAILASH CHANDRA NAYAK VS ALOK KUMAR KAR,DIRECTOR,R AND R EX-OFFICIO-CUM-ADDL. SECRETARY, WATER RESOURCE DEPT., ODISHA	ADV. VS	// () //
73	D-CONTC/15965/2025 CONTC/2051/2025	PADMA CHARAN PARIDA VS DEORANJAN KUMAR SINGH, IAS,SECRETARY TO GOVT. OF ORISSA, REVENUE AND DISASTER MANAGEMENT DEPT.	ADV. VS	// () //
74	D-CONTC/13436/2025 CONTC/2052/2025	SUBRAT KUMAR BACHHINI VS SHALINI PANDIT, IAS, PRINCIPAL SECRETARY, SCHOOL AND MASS EDUCATION DEPARTMENT, ODISHA	ADV. VS	// () //
75	D-CONTC/15538/2025 CONTC/2053/2025	KAILASH CHANDRA BEHERA VS GIRISH S.N., PRINCIPAL SECRETARY TO GOVT.,P.R AND D.W. DEPT., ODISHA	ADV. VS	// () //
76	D-CONTC/15747/2025 CONTC/2054/2025	JAYA PRAKASH KANUNGO VS RASMIRANJAN MARTHA,EXECUTIVE ENGINEER,R.W.S AND S DIVISION,JAJPUR	ADV. VS	// () //
77	D-CONTC/15792/2025 CONTC/2055/2025	DHANI KHEMUNDU VS CHANDRA SEKHAR PADHI, ENGINEER IN CHIEF, W.R. DEPT., BBSR	ADV. VS	// () //
78	D-CONTC/15820/2025 CONTC/2056/2025	BRUNDABANA PADHI VS ANU GARG, IAS	ADV VS	// () //
79	D-CONTC/16122/2025 CONTC/2057/2025	PRASANTA KUMAR SAMAL VS DILIP ROUTRAI, IAS	ADV. VS	// () //

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80	D-CONTC/16201/2025 CONTC/2058/2025	ANADI CHARAN MALLICK VS DR.ROSALIN BEHERA,OAS	ADV. VS	// 0 //
81	D-CONTC/18236/2025 CONTC/2059/2025	PRAKASH KUMAR RATH VS VARUN GUNTUPALLI, IPS	RAJJEET ROY VS	// 0 //
82	D-CONTC/15930/2025 CONTC/2060/2025	CHUMAN BARIHA VS PROF. PANKAJ ARORA,CHAIRMAN, NIOS	ADV VS	// 0 //
83	D-CONTC/15961/2025 CONTC/2061/2025	BHAGIRATHI MALIK VS DEORANJAN KUMAR SINGH,IAS	ADV. VS	// 0 //
84	D-CONTC/16162/2025 CONTC/2062/2025	AMIT SAHOO VS DEO RANJAN KUMAR SINGH, IAS	ADV. VS	// 0 //
85	D-CONTC/16840/2025 CONTC/2063/2025	JITESWAR NAYAK VS SHALINI PANDIT, IAS,	ADV. VS	// 0 //
86	D-CONTC/16215/2025 CONTC/2064/2025	KALI CHARAN SWAIN VS SHALINI PANDIT, COMMNR.-CUM-SECY., S AND ME DEPT.	BIJAYALAXMI SAHOO VS	// 0 //
87	D-CONTC/16221/2025 CONTC/2065/2025	NABA KISHORE MOHAPATRA VS SHALINI PANDIT, COMMNR. CUM SECY, S AND ME DEPT.	BIJAYALAXMI SAHOO VS	// 0 //
88	D-CONTC/16227/2025 CONTC/2066/2025	BASANTA KUMAR PANI VS SHALINI PANDIT, COMMNR.-CUM-SECY. S AND ME DEPT.	BIJAYALAXMI SAHOO VS	// 0 //
89	D-CONTC/16232/2025 CONTC/2067/2025	MINARVA MOHAPATRA VS SHALINI PANDIT, COMMNR. CUM SECY., S AND ME DEPT.,ODISHA	BIJAYALAXMI SAHOO VS	// 0 //
90	D-CONTC/16238/2025 CONTC/2068/2025	RANJAN KUMAR MOHANTY VS SHALINI PANDIT, COMMNR. CUM SECY., S AND ME DEPT.	BIJAYALAXMI SAHOO VS	// 0 //
91	D-CONTC/16243/2025	JAGADISH KUMAR SAHU	ADV.	//

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	CONTC/2069/2025	VS SHALINI PANDIT, IAS	VS	() //
92	D-CONTC/16245/2025 CONTC/2070/2025	KESHAB CHANDRA GARNAIK VS BIRENDRA KORKURA,OAS (SAG)	ADV. VS	// () //
93	D-CONTC/16247/2025 CONTC/2071/2025	MANJULATA SAMAL VS SHALINI PANDIT, IAS	ADV. VS	// () //
94	D-CONTC/16402/2025 CONTC/2072/2025	BASUDEV ROY VS BHABANA SAHU, B.E.O,AMBABHONA, BARGARH	ADV. VS	// () //
95	D-CONTC/17757/2025 CONTC/2073/2025	SANJUKTA BEHERA,MAA SANTOSHI SHG,BARGARH VS SANJAY KUMAR SINGH, P. SECY. FOOD SUPPLIED AND CONSUMER WELFARE DEPT., ODISHA	ADV. VS	// () //
96	D-CONTC/15981/2025 CONTC/2074/2025	BHASKAR CHANDRA SETHI VS DEO RANJAN KUMAR SINGH, IAS	ADV. VS	// () //
97	D-CONTC/16024/2025 CONTC/2075/2025	PRAFULLA KUMAR BEURA VS ASHISH ISHWAR PATIL,IAS	ADV. VS	// () //
98	D-CONTC/16413/2025 CONTC/2076/2025	NIRANJAN DAS VS ASWASTHY S., IAS	ADV. VS	// () //
99	D-CONTC/16447/2025 CONTC/2077/2025	CHANDRAJIT MOHANTY VS DIBYA JYOTI PARIDA, IAS	ADV VS	// () //
100	D-CONTC/18214/2025 CONTC/2078/2025	KRIDAY REALTY PVT. LTD. BBSR VS DEORANJAN KUMAR SINGH, ADDL. CHIEF SECY. TO GOVT. IN THE DEPT. OF REVENUE AND D.M	ADV. VS	// () //
101	D-CONTR/10511/2025 CONTR/13/2025	NITYANANDA SAHU VS BHUBANA MOHAN SETHI,O.I.C, SINGLA P.S	KALPATARU MISHRA VS	//0 () //
102	D-CRLA/13318/2025 CRLA/535/2025	SUNIL KUMAR JENA VS	BHABANI SHANKAR DASPARIDA VS	DHARMASALA /265 /2020 DIST.& SESSIONS JUDGE,JAJPUR(Jajapu

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103	D-CRLA/12917/2025 CRLA/536/2025	STATE OF ODISHA MANTU SETHY VS STATE OF ODISHA	DEEPAK KU SAHOO VS	CT/0000008/2021 NIKIRAI /6 /2018 AD-HOC A.D.J. (FTSC),KENDRAPARA(K
104	D-CRLA/13169/2025 CRLA/537/2025	SUKADEB BARIK@SRI SUKA BARIK VS STATE OF ODISHA	PARTHA SARATHI DAS VS	Spl/0000072/2018 PANDAPADA /81 /2013 AD-HOC A.D.J.(FTSC),KEONJHAR(Kendu
105	D-CRLA/13365/2025 CRLA/538/2025	HARIHAR MALIK VS STATE OF ODISHA	SK. ZAFARULLA VS	Spl/0000018/2016 NAIKANI-DIHI /124 /2018 A.D.J.,BHADRAK(Bhadrak)
106	D-CRLA/9717/2025 CRLA/539/2025	JAGANNATH MUNDA VS STATE OF ODISHA	CHAKRADHAR SINGH VS	ST/0000085/2019 KEONJHAR SADAR /402 /2022 AD-HOC A.D.J.(FTSC),KEONJHAR(Kendu
107	D-CRLMA/11674/2025 CRLMA/58/2025	SURENDRA PANDA VS STATE OF ODISHA	BISWARANJAN DALAI VS	Spl/0000408/2022 ERASAMA /196 /2024 J.M.F.C.,ERASAMA(Jagatsinghapur)
108	D-CRLMC/12115/2025 CRLMC/1651/2025	HARISH SUNA VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	GR/0000346/2024 TUMUDIBANDHA /67 /2020 ASST. SESSIONS JUDGE, BALLIGUDA(K
109	D-CRLMC/12118/2025 CRLMC/1652/2025	HARISH SUNA VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	ST/0000032/2021 TUMUDIBANDHA /60 /2020 ASST. SESSIONS JUDGE, BALLIGUDA(K
110	D-CRLMC/12440/2025 CRLMC/1653/2025	KIRTI MAHALIK VS STATE OF ODISHA	AMULYA RATNA PANDA VS	ST/0000033/2021 / /0 SPECIAL JUDGE,BALASORE(Baleshwar)
111	D-CRLMC/12140/2025 CRLMC/1654/2025	SEKHAR KHAMARI@SHEKHAR CHANDRA KHAMARI VS STATE OF ODISHA	JULU KHANSAMA VS	Spl/0000111/2014 HEMGIR /154 /2009 J.M.F.C.,HEMGIR(Sundargarh)
112	D-CRLMC/12666/2025 CRLMC/1655/2025	KIRTAN @ KIRASTAR NAG VS STATE OF ODISHA	KIRTAN DANG VS	GR/0000687/2009 SAINTALA /148 /2013 J.M.F.C.,MURIBAHAL(Balangir)
113	D-CRLMC/12558/2025 CRLMC/1656/2025	SARAT KUMAR DAS VS STATE OF ODISHA	ANJAN KUMAR JENA VS	GR/0000185/2013 BADAMBADI /86 /2021 J.M.F.C,CUTTACK(Cuttack) GR/0000395/2021

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114	D-CRLMC/13387/2025 CRLMC/1657/2025	K SUNEELATHA @ B.SUNITHA VS STATE OF ODISHA	MITALEE JESTHI VS	//0 J.M.F.C.,KASHINAGAR,(Gajapati) ICC/000002/2020
115	D-CRLMC/11846/2025 CRLMC/1658/2025	PINTU SAMAL VS STATE OF ODISHA	OM PRAKASH SARAN VS	NIHALPRASAD /35 /2010 J.M.F.C.,GONDIA(Dhenkanal) GR/0000732/2010
116	D-CRLMC/12517/2025 CRLMC/1659/2025	DHANU BAHADUR VS STATE OF ODISHA	UPENDRA KUMAR PANDEY VS	RAGHUNATHPALI /165 /2019 1ST. A.D.J.,ROURKELA(Sundargarh) ST/0000141/2021
117	D-CRLMC/12400/2025 CRLMC/1660/2025	DR ROHIT KUMAR KUNDU VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	RAYAGADA TOWN /371 /2024 S.D.J.M. CIVIL JUDGE (JD),RAYGADA(R) GR/0000808/2024
118	D-CRLMC/11337/2025 CRLMC/1661/2025	BIJU JENA VS STATE OF ODISHA	RAKESH KUMAR MALLICK VS	MAHANGA /49 /2017 J.M.F.C.,SALIPUR(Cuttack) GR/0000170/2017
119	D-CRLMC/12487/2025 CRLMC/1662/2025	KAILASH MOHARANA @ MAHARANA VS STATE OF ODISHA	BIBHU PRASAD MOHANTY VS	GADISAGADA /91 /2019 JMFC, KANAS(Puri) GR/0001798/2019
120	D-CRLMC/12915/2025 CRLMC/1663/2025	PABITRA KUMAR SAHOO VS STATE OF ODISHA	RAMANI KANTA PATTANAIAK VS	CAPITAL P.S. /235 /2015 PRESIDING OFFICER, DESIGNATED CO CT/0000025/2015
121	D-CRLMC/13441/2025 CRLMC/1664/2025	SANDHYA MOHANTY VS SOUMYA PRAKASH DAS	SIDDHARTH PRASAD MISHRA VS	//0 J.M.F.C,CUTTACK(Cuttack) CRMC/0000062/2015
122	D-CRLMC/12294/2025 CRLMC/1665/2025	ANUP KUMAR BAGH VS STATE OF ODISHA	SUBASH CHANDRA MOHANTY VS	//0 EXECUTIVE MAGISTRATE,KORAPUT(K) MIS.CASE/0000119/2024
123	D-CRLMC/13081/2025 CRLMC/1666/2025	DADHIBAMAN SAHOO VS STATE OF ODISHA	BIJAYANANDA DASH VS	BARGARH /349 /2022 S.D.J.M.,BARGARH(Bargarh) CT/0000763/2022
124	D-CRLMC/10516/2025 CRLMC/1667/2025	SUSHREE SANGITA DAS@MOHANTY VS STATE OF ODISHA	ASMIYA RANJAN MAJHI VS	//0 S.D.J.M.,BHUBANESWAR(Khordha) ICC/0001278/2020
125	D-CRLMC/10518/2025	DEBAPRIYA MOHANTY	ASMIYA RANJAN MAJHI	BURLA /352 /2019

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	CRLMC/1668/2025	VS STATE OF ODISHA	VS	S.D.J.M.,SAMBALPUR(Sambalpur) GR/0002953/2019
126	D-CRLMC/13378/2025 CRLMC/1669/2025	KUNMUN DWIBEDI VS STATE OF ODISHA	ANANTA KUMAR ROUT VS	KAKATAPUR /86 /2022 SPECIAL JUDGE, PURI(Puri) TR/0000068/2022
127	D-CRLMC/11798/2025 CRLMC/1670/2025	SIDHARTHA SANKAR NAYAK VS STATE OF ODISHA	RITURANJAN CHHOTARAY VS	// S.D.J.M.-CIVIL JUDGE (JD),ATHGARH(C CT/0000060/2020
128	D-CRLMP/12852/2025 CRLMP/543/2025	BICHITRANANDA SAHOO VS STATE OF ODISHA	GOPINATH MISHRA VS	//0 () //
129	D-CRLMP/12849/2025 CRLMP/544/2025	ASHOK KUMAR PIROI VS STATE OF ODISHA	GOPINATH MISHRA VS	//0 () //
130	D-CRLMP/12614/2025 CRLMP/545/2025	MALAYA KUMAR BISOI VS DIRECTOR OF VIGILANCE, ODISHA,CUTTACK	PRONOY MOHANTY VS	//0 () //
131	D-CRLMP/11592/2025 CRLMP/546/2025	AMIYA KUMAR SETHI VS SOUDAMINI SETHI	PRASANT KUMAR BARIK VS	//0 JUDGE, FAMILY COURT, BHADRAK(Bh Crp/0000080/2019
132	D-CRLMP/12216/2025 CRLMP/547/2025	BINATI MOHAPATRA VS STATE OF ODISHA	ANSUMAN BHUYAN VS	BARAMBA /39 /2025 () //
133	D-CRLMP/13003/2025 CRLMP/548/2025	KAPIL SHARMA @ KAPIL KUMAR SHARMA VS STATE OF ODISHA	BIJAYA KUMAR BEHERA VS	CYBER CRIME AND ECONOMIC OFFEN () //
134	D-FAO/16784/2025 FAO/215/2025	HARAPRASANNA TRIPATHY VS STATE OF ODISHA	VS	// STATE EDUCATION TRIBUNAL,BHUBA Gia/0000070/2018
135	D-MACA/18399/2025 MACA/522/2025	RITANJALI LENKA VS LIPU LENKA	PRABASH CHANDRA PATTANAIAK VS	// 5TH M.A.C.T., KHURDA(Khordha) Mac/0000113/2020
136	D-MACA/14833/2025 MACA/523/2025	NEW INDIA ASSURANCE CO. LTD.,KORAPUT VS	PRAMOD KUMAR TRIPATHY VS	// A.D.J.,JEYPORE(Koraput)

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137	D-MACA/15984/2025 MACA/524/2025	LATASRI NAYAK REGIONAL MANAGER, ORIENTAL INSURANCE CO. LTD.,KHUDA VS SULOCHANA SAHOO	PRASANTA KUMAR MAHALI VS	Mac/0000081/2020 // 6TH MACT, NIMAPARA(Puri)
138	D-MACA/18294/2025 MACA/525/2025	KSHIRABDHI PUJAHARI VS RADHESHYAM AGARAWAL	JAGABANDHU SAHU VS	Mac/0000004/2021 // 4TH M.A.C.T.,BOLANGIR(Balangir)
139	D-MACA/15448/2025 MACA/526/2025	M/S. ORIENTAL INSURANCE CO. LTD.,KHURDA VS PADMABATI SAHOO	AMIT KUMAR NATH VS	Mac/0000050/2023 // 10th M.A.C.T., BHUBANESWAR(Khordha)
140	D-MATA/18238/2025 MATA/187/2025	RUPALI BEHERA VS MANOJ KUMAR BEHERA	RAJEET ROY VS	Mac/0000366/2020 // JUDGE FAMILY COURT,BHUBANESWAR
141	D-MATA/16369/2025 MATA/188/2025	CHANDAN KUMAR NANDI VS MITALI MADHUSMITA PAL	NIRANJAN PRASAD PATRA VS	CP/0000819/2021 // JUDGE FAMILY COURT, BARIPADA(Ma
142	D-OTAPL/16990/2025 OTAPL/52/2025	COMMISSIONER OF CUSTOMS(PREVENTIVE),BHUBANESWAR VS M/S. VEDANTA LTD.	TUSHAR KANTI SATAPATHY,SR.S.C VS	CP/0000076/2022 // (
143	D-OTAPL/16997/2025 OTAPL/53/2025	COMMISSIONER OF CUSTOMS (PREVENTIVE),BHUBANESWAR VS M/S. VEDANTA LTD.	TUSHAR KANTI SATAPATHY,SR.S.C VS	// (
144	D-RSA/17068/2025 RSA/230/2025	BANITA KADRAKA VS INDIAN RARE EARTHS LTD.	ANUPAM RATH VS	// A.D.J.,CHATRAPUR(Ganjam)
145	D-RSA/13435/2025 RSA/231/2025	GOPALO PRADHANO VS INDIAN RARE EARTHS LTD., GANJAM	DHANANJAYA MUND VS	CMA/0000017/2024 // A.D.J.,CHATRAPUR(Ganjam)
146	D-RSA/13707/2025 RSA/232/2025	MAHATAP RANBIDA VS KISHORE RANBIDA	PABITRA KUMAR NAYAK VS	RFA/0000058/2016 // A.D.J.,KUCHINDA(Sambalpur)
147	D-TRP(C)/17610/2025 TRP(C)/121/2025	PREM CHAND AGRAWAL VS STATE OF ODISHA	AMIT PRASAD BOSE VS	RFA/0000011/2022 // CIVIL JUDGE (SD),BARGARH(Bargarh)

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148	D-TRP(C)/17967/2025 TRP(C)/122/2025	RAJ KUMAR SHARMA VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// CIVIL JUDGE (SD),BARGARH(Bargarh) CS/0000112/2025
149	D-TRP(C)/17971/2025 TRP(C)/123/2025	SHREE GOPAL GOSALA , BARGARH VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// CIVIL JUDGE (SD),BARGARH(Bargarh) CS/0000109/2025
150	D-TRP(C)/17546/2025 TRP(C)/124/2025	RATAN KUMAR AGRAWAL VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// CIVIL JUDGE (SD),BARGARH(Bargarh) CS/0000113/2025
151	D-TRP(C)/17976/2025 TRP(C)/125/2025	GOVINDRAM AGRAWAL VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// CIVIL JUDGE (SD),BARGARH(Bargarh) CS/0000100/2025
152	D-TRP(C)/17550/2025 TRP(C)/126/2025	RADHABAI AGRAWAL VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// CIVIL JUDGE (SD),BARGARH(Bargarh) CS/0000108/2025
153	D-TRP(C)/17982/2025 TRP(C)/127/2025	HARI PRASAD AGRAWAL VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// CIVIL JUDGE (SD),BARGARH(Bargarh) CS/0000099/2025
154	D-TRP(C)/17991/2025 TRP(C)/128/2025	BRAJMOHAN AGRAWAL VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// CIVIL JUDGE (SD),BARGARH(Bargarh) CS/0000107/2025
155	D-TRP(C)/17557/2025 TRP(C)/129/2025	OM PRAKASH SWADIA @ AGRAWAL VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// CIVIL JUDGE (SD),BARGARH(Bargarh) CS/0000111/2025
156	D-TRP(C)/18000/2025 TRP(C)/130/2025	JAGDISH PRASAD AGRAWAL VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// CIVIL JUDGE (SD),BARGARH(Bargarh) CS/0000114/2025
157	D-TRP(C)/17560/2025 TRP(C)/131/2025	MANOJ LATH VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// CIVIL JUDGE (SD),BARGARH(Bargarh) CS/0000101/2024
158	D-TRP(C)/17597/2025 TRP(C)/132/2025	DEEPAK AGRAWAL VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// CIVIL JUDGE (SD),BARGARH(Bargarh) CS/0000115/2025
159	D-TRP(C)/17603/2025	SANJAY SWADIA @ SANJAY BHAI SWADIA	AMIT PRASAD BOSE	//

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	TRP(C)/133/2025	VS STATE OF ODISHA	VS	CIVIL JUDGE (SD),BARGARH(Bargarh) CS/0000098/2025
160	D-TRP(C)/15439/2025 TRP(C)/134/2025	PRANGYA PARIDA VS PRAKASH PALAURI	BISWAJIT PASAYAT VS	// JUDGE FAMILY COURT,PURI(Puri) CP/0000082/2025
161	D-WA/15320/2025 WA/812/2025	STATE OF ODISHA VS SUSHMA RANI MARTHA	SASWAT DAS,A.G.A VS	// ()
162	D-WA/17017/2025 WA/813/2025	NANDI HO VS UNION OF INDIA	AFRAAZ SUHAIL VS	// ()
163	D-WA/17382/2025 WA/814/2025	RASHMI RANJAN ROUT VS STATE OF ODISHA	SIDHARTHA MISHRA VS	// ()
164	D-WA/15321/2025 WA/815/2025	STATE OF ODISHA VS CHAKRADHAR PALEI	BIMBISAR DASH,A.G.A VS	// ()
165	D-WA/15322/2025 WA/816/2025	STATE OF ODISHA VS SARITA MOHANTY	SASWAT DAS,A.G.A VS	// ()
166	D-WP(C)/16478/2025 WP(C)/12510/2025	JITENDRA THAKUR VS STATE OF ODISHA	SUDEEP KUMAR SARANGI VS	// ()
167	D-WP(C)/17005/2025 WP(C)/12511/2025	PRAFULLA KUMAR PRADHAN VS STATE OF ODISHA	BASUDEV BARIK VS	// ()
168	D-WP(C)/17038/2025 WP(C)/12512/2025	SURENDRA NATH JENA VS STATE OF ODISHA	LALATENDU SAMAL VS	// ()
169	D-WP(C)/17041/2025 WP(C)/12513/2025	BIJAYA KUMAR DAS VS STATE OF ODISHA	LALATENDU SAMAL VS	// ()
170	D-WP(C)/17215/2025 WP(C)/12514/2025	PADMACHARAN SAHU VS	SAROJ KUMAR PADHY VS	// ()

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171	D-WP(C)/17237/2025 WP(C)/12515/2025	STATE OF ODISHA BISWAJIT BEHERA VS	SMRUTI RANJAN ROUT VS	// // 0
172	D-WP(C)/18068/2025 WP(C)/12516/2025	STATE OF ODISHA SHRI GANESH TRADERS VS	ATMAJIT MANMITH DAS VS	// // 0
173	D-WP(C)/17240/2025 WP(C)/12517/2025	ODISHA STATE CO-OPERATIVE MILK PRODUCER FEDERATION LTD NARAYAN BISWAL VS	BIJAY PANDA VS	// // 0
174	D-WP(C)/15597/2025 WP(C)/12518/2025	DEPUTY COMMISSIONER, CGST AND CX, KEONJHAR DIVISION, KEONJHAR SURENDRA NATH PATRA VS	AKSHAYA KUMAR NAYAK VS	// // 0
175	D-WP(C)/16202/2025 WP(C)/12519/2025	STATE OF ODISHA BHIKHYAKARI BEHERA VS	AKSHAYA KUMAR SAHOO VS	// // 0
176	D-WP(C)/18069/2025 WP(C)/12520/2025	STATE OF ODISHA SUSANTA KUMAR PRAHARAJ VS	ATMAJIT MANMITH DAS VS	// // 0
177	D-WP(C)/15624/2025 WP(C)/12521/2025	ODISHA STATE CO-OPERATIVE MILK PRODUCER FEDERATION LTD E. SWAPNA VS	KABIR KUMAR JENA VS	// // 0
178	D-WP(C)/17247/2025 WP(C)/12522/2025	STATE OF ODISHA JOGINDRA PATTJOSHI VS	ABHILASH MISHRA VS	// // 0
179	D-WP(C)/15924/2025 WP(C)/12523/2025	STATE OF ODISHA BIMAL KUMAR PATTANAIAK VS	ANNADA PRASAD MOHANTY VS	// // 0
180	D-WP(C)/16294/2025 WP(C)/12524/2025	STATE OF ODISHA RAMA CHANDRA PARHI VS	MAHESWAR MOHANTY VS	// // 0
181	D-WP(C)/18235/2025 WP(C)/12525/2025	STATE OF ODISHA KABITA NAHAK VS	SWAPNIL ROY VS	// // 0
		STATE OF ODISHA		//

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182	D-WP(C)/16976/2025 WP(C)/12526/2025	KALPANA SETHI VS STATE OF ODISHA	HEMANTA KUMAR MOHANTA VS	// 0 //
183	D-WP(C)/15927/2025 WP(C)/12527/2025	BIMAL KUMAR PATTANAIAK VS STATE OF ODISHA	ANNADA PRASAD MOHANTY VS	// 0 //
184	D-WP(C)/16995/2025 WP(C)/12528/2025	M/S. MAA SARALA RICE MILL, DHENKANAL VS AGM AND MCC HEAD, PUNJAB NATIONAL BANK, MCC CUTTACK	PRINCE PATNAIK VS	// 0 //
185	D-WP(C)/16996/2025 WP(C)/12529/2025	KARTICK CHANDRA PATRA VS STATE OF ODISHA	SUMITRA MOHANTY VS	// 0 //
186	D-WP(C)/16988/2025 WP(C)/12530/2025	BIJAYA KUMAR RATH VS STATE OF ODISHA	BIREN SANKAR TRIPATHY VS	// 0 //
187	D-WP(C)/17248/2025 WP(C)/12531/2025	KASHINATH KANDI VS STATE OF ODISHA	RANJIT KUMAR LENKA VS	// 0 //
188	D-WP(C)/17012/2025 WP(C)/12532/2025	SANJUKTA SETHI VS STATE OF ODISHA	TRILOCHAN PANIGRAHI VS	// 0 //
189	D-WP(C)/17679/2025 WP(C)/12533/2025	SWAYAM ADITYA AGENCY, BBSR VS ODISHA STATE CO-OPERATIVE MILK PRODUCER FEDERATION LTD., BBSR	ATMAJIT MANMITH DAS VS	// 0 //
190	D-WP(C)/16989/2025 WP(C)/12534/2025	PADMANAV NAYAK VS STATE OF ODISHA	BHASKAR CHANDRA PANDA VS	// 0 //
191	D-WP(C)/17662/2025 WP(C)/12535/2025	BINOD NAIK VS STATE OF ODISHA	BASUDEV BARIK VS	// 0 //
192	D-WP(C)/18124/2025 WP(C)/12536/2025	SUKANTA PARIDA @ SUKANTA KUMAR PARIDA VS STATE OF ODISHA	SUSANTA KUMAR TRIPATHY VS	// 0 //
193	D-WP(C)/18310/2025	MAMATA SAMAL	SONITA BISWAL	//

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	WP(C)/12537/2025	VS STATE OF ODISHA	VS	0 //
194	D-WP(C)/13403/2025 WP(C)/12538/2025	MADAN MOHAN PATRA VS STATE OF ODISHA	SANJIV JOSHI VS	// 0 //
195	D-WP(C)/17663/2025 WP(C)/12539/2025	RAJKISHORE SAHOO VS STATE OF ORISSA	BASUDEV BARIK VS	// 0 //
196	D-WP(C)/15175/2025 WP(C)/12540/2025	JANMEJAYA DASH VS STATE OF ODISHA	SANATAN DAS VS	// 0 //
197	D-WP(C)/17914/2025 WP(C)/12541/2025	SABITRI NAYAK VS STATE OF ODISHA	SRINIBASH SATAPATHY VS	// 0 //
198	D-WP(C)/15596/2025 WP(C)/12542/2025	DEBARAJ MEHER VS UNION OF INDIA	AMITABH MISHRA VS	// 0 //
199	D-WP(C)/18143/2025 WP(C)/12543/2025	VIMLESH KARIR VS THE CENTRAL BOARD OF INDIRECT TAXES AND CUSTOMS, NEW DELHI	MOHAN CHARAN JENA VS	// 0 //
200	D-WP(C)/18325/2025 WP(C)/12544/2025	M/S. WEIGHTRACK INDIA PRIVATE LIMITED,BBSR VS THE CHIEF COMMISSIONER, CT AND GST, ODISHA	KANANBALA ROY CHOUDHURY VS	// 0 //
201	D-WP(C)/18397/2025 WP(C)/12545/2025	ANTARYAMI BALIARSINGH VS STATE OF ODISHA	DR.SIMANCHALLA RANJIT VS	// 0 //
202	D-WP(C)/18353/2025 WP(C)/12546/2025	RATNAKAR DAS VS STATE OF ORISSA	SATYAJIT SAMAL VS	// 0 //
203	D-WP(C)/15613/2025 WP(C)/12547/2025	MANORANJAN PATRA VS STATE OF ODISHA	ULLASH CHANDRA MOHANTY VS	// 0 //
204	D-WP(C)/17337/2025 WP(C)/12548/2025	SURESH KUMAR DAS VS	BISWAJIT MOHAPATRA VS	// 0

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205	D-WP(C)/16198/2025 WP(C)/12549/2025	STATE OF ODISHA SUBASH CHANDRA CHAKRABORTY VS MANAGING DIRECTOR ORISSA FOREST DEVELOPMENT CORPORATION LTD	SUBHRANSU BHUSAN MOHANTY VS	// // ()
206	D-WP(C)/18371/2025 WP(C)/12550/2025	SABITA MALLIK VS COLLECTOR, JAJPUR	KANANBALA ROY CHOUDHURY VS	// ()
207	D-WP(C)/16244/2025 WP(C)/12551/2025	ARUNA PRASAD MOHANTY VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// ()
208	D-WP(C)/16176/2025 WP(C)/12552/2025	DAMODAR BHOI VS THE CHIEF MANAGER, DIRECTOR MCL, SAMBALPUR	DR. SIMANCHALLA RANJIT VS	// ()
209	D-WP(C)/18330/2025 WP(C)/12553/2025	SUVENDU MISHRA VS STATE OF ODISHA	BISWABIHARI MOHANTY VS	// ()
210	D-WP(C)/16999/2025 WP(C)/12554/2025	M/S. MAA SARASWATI RICE MILL, DHENKANAL VS AGM AND MCC HEAD, PUNJAB NATIONAL BANK, MCC CUTTACK,CUTTACK	PRINCE PATNAIK VS	// ()
211	D-WP(C)/17680/2025 WP(C)/12555/2025	SAI KRUPA TRADERS, BBSR VS ODISHA STATE CO-OPERATIVE MILK PRODUCER FEDERATION LTD., BBSR	ATMAJIT MANMITH DAS VS	// ()
212	D-WP(C)/18122/2025 WP(C)/12556/2025	NABA KISHROE JENA VS STATE OF ODISHA	SUSANTA KUMAR TRIPATHY VS	// ()
213	D-WP(C)/16542/2025 WP(C)/12557/2025	M/S RELIBLE HI TECH PVT. LTD.,SUNDARGARH VS THE ASST COMMISSIONER CGST AND CENTRAL EXCISE ROURKELA I DIVISION,SUNDARGARH	BHABANI PRASAD MOHANTY VS	// ()
214	D-WP(C)/17920/2025 WP(C)/12558/2025	NIBEDITA SATAPATHY VS ODISHA LIVELIHOOD MISSION, SIRD CAMPUS, KHURDA	MANASI MOHAPATRA VS	// ()
215	D-WP(C)/17004/2025 WP(C)/12559/2025	BHARAT BIKASH INSTITUTION GROUP(BBIG) DEBENDRAPUR,AMYURBHANJ VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// ()

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216	D-WP(C)/13397/2025 WP(C)/12560/2025	PRADIPTA KUMAR PANDA VS STATE OF ODISHA	SANJIV JOSHI VS	// 0 //
217	D-WP(C)/18289/2025 WP(C)/12561/2025	UMASHANKAR DAS VS STATE OF ODISHA	BISWAMBAR MOHANTY VS	// 0 //
218	D-WP(C)/17100/2025 WP(C)/12562/2025	LOTAN SAMANTA VS STATE OF ODISHA	PANCHANAN SAHOO VS	// 0 //
219	D-WP(C)/18348/2025 WP(C)/12563/2025	RAMNARAYAN MISHRA VS STATE OF ODISHA	PRABODHA CHANDRA NAYAK VS	// 0 //
220	D-WP(C)/14906/2025 WP(C)/12564/2025	RATIKANTA MOHANTY VS UNION OF INDIA	MANOJ KUMAR MOHANTY VS	// 0 //
221	D-WP(C)/17161/2025 WP(C)/12565/2025	MANOJA KUMAR MALLICK VS STATE OF ODISHA	BIBHUTI BHUSAN SWAIN VS	// 0 //
222	D-WP(C)/18131/2025 WP(C)/12566/2025	AJAYA KRUSHNA DAS VS STATE OF ODISHA	SOUBHAGYA KUMAR RATH VS	// 0 //
223	D-WP(C)/16398/2025 WP(C)/12567/2025	PRAVAT KUMAR SWAIN VS STATE OF ODISHA	SUBHADUTTA ROUSTRAY VS	// 0 //
224	D-WP(C)/17164/2025 WP(C)/12568/2025	FAKIR MOHAN FATESINGH VS STATE OF ODISHA	GOPAL KRUSHNA NANDA VS	// 0 //
225	D-WP(C)/18134/2025 WP(C)/12569/2025	GOPINATH PUHAN VS STATE OF ODISHA	JAGAMOHAN PATTANAIAK VS	// 0 //
226	D-WP(C)/15471/2025 WP(C)/12570/2025	SUNIL KUMAR SENAPATI VS STATE OF ODISHA	AMIYA KUMAR MOHANTY VS	// 0 //
227	D-WP(C)/17176/2025	SATYANARAYAN PARIDA	GOPAL KRUSHNA NANDA	//

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	WP(C)/12571/2025	VS STATE OF ODISHA	VS	0 //
228	D-WP(C)/16565/2025 WP(C)/12572/2025	SIVANAGI AGENCY, KHURDA VS ODISHA STATE CO OPERATIVE MILK PRODUCER FEDERATION LTD	ATMAJIT MANMITH DAS VS	// 0 //
229	D-WP(C)/18542/2025 WP(C)/12573/2025	RAJU PRASAD SAHU VS STATE OF ODISHA	SAIBRATA RATH VS	// 0 //
230	D-WP(C)/18308/2025 WP(C)/12574/2025	RAJENDRA KUMAR DUBEY VS UNION OF INDIA	SONITA BISWAL VS	// 0 //
231	D-WP(C)/17556/2025 WP(C)/12575/2025	KATARAPADA GRAMPANCHAYAT, CUTTACK VS STATE OF ODISHA	SUDHIR KUMAR PATRA VS	// 0 //
232	D-WP(C)/16805/2025 WP(C)/12576/2025	SANAT KUMAR BEHERA VS STATE OF ODISHA	PRATAP KUMAR BEHERA VS	// 0 //
233	D-WP(C)/15684/2025 WP(C)/12577/2025	ISWAR PRASAD NANDA VS COMMISSIONER CUM SECRETARY DEPTT. OF HIGHER EDUCATION	SANDHYARANI PANI VS	// 0 //
234	D-WP(C)/17188/2025 WP(C)/12578/2025	SANJAY KUMAR SAHU VS STATE OF ODISHA	GOUTAM KUMAR ACHARYA VS	// 0 //
235	D-WP(C)/17255/2025 WP(C)/12579/2025	OMM MAA TARINI AGENCY VS ODISHA STATE COOPERATIVE MILK PRODUCER FEDERATION LTD	ATMAJIT MANMITH DAS VS	// 0 //
236	D-WP(C)/16230/2025 WP(C)/12580/2025	TIKILI BARIK VS STATE OF ODISHA	AJAYA KUMAR MOHARANA VS	// 0 //
237	D-WP(C)/17761/2025 WP(C)/12581/2025	M/S BAMUNIGAM LAMPCS, KANDHAMALA VS ADDL COMMISSIONER OF STATE TAX (APPEAL) CT AND GST TERRITORIAL RANGE , GANJAM	PRANAYA KISHORE HARICHANDAN VS	// 0 //
238	D-WP(C)/13051/2025 WP(C)/12582/2025	PABITRA MOHAN PRADHAN VS	SANTOSH KUMAR SWAIN VS	// 0

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239	D-WP(C)/11856/2025 WP(C)/12583/2025	STATE OF ODISHA SOLEN MISHRA VS	UMAKANT SAHOO VS	// // 0
240	D-WP(C)/18063/2025 WP(C)/12584/2025	STATE OF ODISHA RABINARAYAN PRATAP VS	MANOJ KUMAR MOHANTY (2) VS	// // 0
241	D-WP(C)/16277/2025 WP(C)/12585/2025	STATE OF ODISHA RABINDRA KUMAR DASH VS	NIRANJAN LENKA VS	// // 0
242	D-WP(C)/17942/2025 WP(C)/12586/2025	M/S.K.R.MOTORS, KENDRAPARA BANITA JENA VS	JATINDRA KUMAR MOHAPATRA VS	// // 0
243	D-WP(C)/16116/2025 WP(C)/12587/2025	UNION OF INDIA KSHIRABDHI GIRI VS	DILLIP KUMAR MOHAPATRA VS	// // 0
244	D-WP(C)/17806/2025 WP(C)/12588/2025	STATE OF ORISSA SUKLAMBAR MEHER VS	NIBEDITA MOHANTY VS	// // 0
245	D-WP(C)/18645/2025 WP(C)/12589/2025	STATE OF ODISHA KAMILI BEHERA VS	SRIKAR KUMAR RATH VS	// // 0
246	D-WP(C)/18067/2025 WP(C)/12590/2025	THE TAHSILDAR, CHANDABALI, BHADRAK MANOJ KUMAR MANDAL VS	MANAS PATI VS	// // 0
247	D-WP(C)/17369/2025 WP(C)/12591/2025	STATE OF ODISHA BIKASH PRADHAN VS	DEBIDUTTA MOHAPATRA VS	// // 0
248	D-WP(C)/18563/2025 WP(C)/12592/2025	STATE OF ODISHA SWARNALATA GURU VS	AMIT PRASAD BOSE VS	// // 0
249	D-WP(C)/18611/2025 WP(C)/12593/2025	UNION OF INDIA AJIT KUMAR PATRA VS	SABYASACHI MISHRA VS	// // 0
		STATE OF ODISHA		//

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250	D-WP(C)/17007/2025 WP(C)/12594/2025	SARAT NAIK VS STATE OF ODISHA	BASUDEV BARIK VS	// 0 //
251	D-WP(C)/18092/2025 WP(C)/12595/2025	LULIPTA BEURA VS ANSHUMAN PRADHAN	SARAT CHANDRA SAMAL VS	// 0 //
252	D-WP(C)/17520/2025 WP(C)/12596/2025	M/S. SMICO ALLOYS, JAMSHEDPUR, JHARKHAND VS STATE TAX OFFICER, SAMBALPUR	BIBHUTI BHUSAN PANDA VS	// 0 //
253	D-WP(C)/18419/2025 WP(C)/12597/2025	DR.NEELAMADHAB DASH VS STATE OF ODISHA	TARANANDA PATTANAYAK VS	// 0 //
254	D-WP(C)/18658/2025 WP(C)/12598/2025	RANJIT MISHRA VS STATE OF ODISHA	RAMAKRISHNA BISOI VS	// 0 //
255	D-WP(C)/18232/2025 WP(C)/12599/2025	PARAMESWAR SEN VS STATE OF ODISHA	MANOJ PANIGRAHI VS	// 0 //
256	D-WP(C)/18597/2025 WP(C)/12600/2025	RABINDRA KUMAR BHUYAN VS STATE OF ODISHA	SAILABALA JENA VS	// 0 //
257	D-WP(C)/17083/2025 WP(C)/12601/2025	SUNITA BARIK VS STATE OF ODISHA	RANJIT MOHANTY VS	// 0 //
258	D-WP(C)/18066/2025 WP(C)/12602/2025	PRADEEP SAHOO VS CHIEF EXECUTIVE OFFICER, SHRIRAM AUTOMALL INDIA LTD.	SRINIVAS MOHANTY VS	// 0 //
259	D-WP(C)/18245/2025 WP(C)/12603/2025	CHITTARANJAN MANADHATA VS STATE OF ODISHA	DEBASIS ROUT VS	// 0 //
260	D-WP(C)/17130/2025 WP(C)/12604/2025	SANJAY KUMAR RAJ VS THE COMMISSIONER OF COMMERCIAL TAXES AND GOODS AND SERVICES TAX ,	SOUMI DAS VS ODISHA COMMISSIONER CT AND GST	// 0 //
261	D-WP(C)/17737/2025	SUBAS CHANDRA RANA	RANJAN KUMAR NAYAK	//

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	WP(C)/12605/2025	VS STATE OF ODISHA	VS	0 //
262	D-WP(C)/18568/2025 WP(C)/12606/2025	GOBINDA SAHU VS STATE OF ODISHA	VIJAYA KAR VS	// 0 //
263	D-WP(C)/15316/2025 WP(C)/12607/2025	BISHNUPADA RAUL VS STATE OF ODISHA	DEVI PRASAD DASH VS	// 0 //
264	D-WP(C)/18411/2025 WP(C)/12608/2025	SUKANTI MOHANTY VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// 0 //
265	D-WP(C)/17589/2025 WP(C)/12609/2025	NIRMALYA SAHOO VS STATE OF ODISHA	DOLAGOBINDA MOHAPATRA VS	// 0 //
266	D-WP(C)/18689/2025 WP(C)/12610/2025	ANIL KUMAR MISHRA VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
267	D-WP(C)/18576/2025 WP(C)/12611/2025	LALATENDU DALPATI VS STATE OF ODISHA	PRAKASH KUMAR ROUT VS	// 0 //
268	D-WP(C)/18307/2025 WP(C)/12612/2025	RAMESH CHANDRA PADHI VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //
269	D-WP(C)/15798/2025 WP(C)/12613/2025	BULU PRADHAN VS STATE OF ODISHA	RAJALAXMI BISWAL VS	// 0 //
270	D-WP(C)/16142/2025 WP(C)/12614/2025	PRADEEP KUMAR SAHU VS JOINT COMMISSIONER SETTLEMENT AND CONSOLIDATION, SAMBALPUR	SANTOSH KUMAR NANDA VS	// 0 //
271	D-WP(C)/18577/2025 WP(C)/12615/2025	BANOJ KUMAR DASH VS STATE OF ODISHA	PRAKASH KUMAR ROUT VS	// 0 //
272	D-WP(C)/18408/2025 WP(C)/12616/2025	SAKUNTALA MOHAPATRA VS	LAXMIKANTA MOHANTY VS	// 0

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273	D-WP(C)/18581/2025 WP(C)/12617/2025	STATE OF ORISSA BIJAY KUMAR BEHERA VS	PRAKASH KUMAR ROUT VS	// // 0
274	D-WP(C)/18583/2025 WP(C)/12618/2025	STATE OF ODISHA SUDHIR CHANDRA NATH VS	PRAKASH KUMAR ROUT VS	// // 0
275	D-WP(C)/18640/2025 WP(C)/12619/2025	STATE OF ODISHA MONALISHA PATNAIK VS	SIDDHANT SARANGI VS	// // 0
276	D-WP(C)/18423/2025 WP(C)/12620/2025	BIJU PATNAIK UNIVERSITY OF TECHNOLOGY (BPUT), ROURKELA MANAS RANJAN DINDA VS	ABHIMANYU PARIDA VS	// // 0
277	D-WP(C)/15802/2025 WP(C)/12621/2025	STATE OF ODISHA ALOK KUMAR PRADHAN VS	RAJALAXMI BISWAL VS	// // 0
278	D-WP(C)/18331/2025 WP(C)/12622/2025	STATE OF ODISHA DEEPAK KUMAR MISHRA VS	BISWABIHARI MOHANTY VS	// // 0
279	D-WP(C)/17685/2025 WP(C)/12623/2025	ORISSA STAFF SELECTION COMMISSION, BBSR MINATI NATH VS	SHAKTI SEKHAR VS	// // 0
280	D-WP(C)/16616/2025 WP(C)/12624/2025	STATE OF ODISHA SARAT CHANDA MOHAPATRA VS	SUBRAT KUMAR KAR VS	// // 0
281	D-WP(C)/18416/2025 WP(C)/12625/2025	STATE OF ODISHA SWAYAMPRAKASH MAHILA MAHASANGHA VS	SURYAKANTA DWIBEDI VS	// // 0
282	D-WP(C)/18415/2025 WP(C)/12626/2025	STATE OF ODISHA GANESWAR SATAPATHY VS	TARANANDA PATTANAYAK VS	// // 0
283	D-WP(C)/17208/2025 WP(C)/12627/2025	STATE OF ODISHA MANASI LENKA VS	RITURANJAN CHHOTARAY VS	// // 0
		SANJAYA KUMAR LENKA		//

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284	D-WP(C)/17689/2025 WP(C)/12628/2025	SANGRAM KESHARI JENA VS STATE OF ODISHA	SHAKTI SEKHAR VS	// 0 //
285	D-WP(C)/18240/2025 WP(C)/12629/2025	M/S LIFELINE MULTI VENTURES PVT. LTD., BBSR VS STATE OF ODISHA	JAYDEEP PAL VS	// 0 //
286	D-WP(C)/18572/2025 WP(C)/12630/2025	YOGESH SAHU VS DIRECTOR GENERAL OF POLICE, CID CRIME BRANCH	BIRAJA PRASANNA DAS VS	// 0 //
287	D-WP(C)/16403/2025 WP(C)/12631/2025	SURESH CHANDRA NATH VS STATE OF ODISHA	MAHENDRA KUMAR SAHOO VS	// 0 //
288	D-WP(C)/18618/2025 WP(C)/12632/2025	PRAGNYA PARIMITA JENA VS UNION OF INDIA	MANAS PATI VS	// 0 //
289	D-WP(C)/17591/2025 WP(C)/12633/2025	UDIT KUMBHAR VS STATE OF ODISHA	AJAYA KUMAR NANDA VS	// 0 //
290	D-WP(C)/17305/2025 WP(C)/12634/2025	KAMAKHYA PRASAD MAHANAND VS SECY CUM CHIEF EXECURIVE OFFICER, SAMBALPUR	BHARAT BHUSAN ROURAY VS	// 0 //
291	D-WP(C)/14475/2025 WP(C)/12635/2025	GAJENDRA NATH SOREN VS UNION OF INDIA	GAJENDRANATH ROUT VS	// 0 //
292	D-WP(C)/16938/2025 WP(C)/12636/2025	MINATI SAMAL VS STATE OF ODISHA	BASUDEV BARIK VS	// 0 //
293	D-WP(C)/17367/2025 WP(C)/12637/2025	NIRANJAN SINGH VS STATE OF ODISHA	DEBIDUTTA MOHAPATRA VS	// 0 //
294	D-WP(C)/17371/2025 WP(C)/12638/2025	DHANILAL TRINATH VS STATE OF ODISHA	MIHIR KANTA RATH VS	// 0 //
295	D-WP(C)/16986/2025	AMBIKA PRASAD DASH	NIRANJAN LENKA	//

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	WP(C)/12639/2025	VS STATE OF ODISHA	VS	0 //
296	D-WP(C)/17801/2025 WP(C)/12640/2025	MANCHESWAR NAIK VS STATE OF ODISHA	MANORANJAN PADHI VS	// 0 //
297	D-WP(C)/17682/2025 WP(C)/12641/2025	BHAGABAN MANDAL VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// 0 //
298	D-WP(C)/18157/2025 WP(C)/12642/2025	DR.NIRANJAN MISHRA VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// 0 //
299	D-WP(C)/18482/2025 WP(C)/12643/2025	MATRU SAKTI MAHILA MAHASANGHA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	// 0 //
300	D-WP(C)/18262/2025 WP(C)/12644/2025	BRUSA KETU SAHU VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
301	D-WP(C)/18175/2025 WP(C)/12645/2025	NARENDRA KUMAR SAHOO VS STATE OF ODISHA	MANORANJAN PADHI VS	// 0 //
302	D-WP(C)/18490/2025 WP(C)/12646/2025	GAYATREE MAHASANGHA, BOUDH VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	// 0 //
303	D-WP(C)/17256/2025 WP(C)/12647/2025	LAXMIDHAR BISWAL VS STATE OF ORISSA	AMBIKA PRASAD RAY VS	// 0 //
304	D-WP(C)/17837/2025 WP(C)/12648/2025	ANTARYAMI NAIK VS STATE OF ORISSA	MANORANJAN PADHI VS	// 0 //
305	D-WP(C)/17263/2025 WP(C)/12649/2025	BHARAT BIKASH INSTITUTION GROUP (BBIG) DEBENDRAPUR VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
306	D-WP(C)/17463/2025 WP(C)/12650/2025	SAHADEB JENA VS	SONITA BISWAL VS	// 0

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307	D-WP(C)/18263/2025 WP(C)/12651/2025	STATE OF ODISHA JAYANTI NAYAK VS	PRAVASH CHANDRA MAHAPATRA VS	// // ()
308	D-WP(C)/13061/2025 WP(C)/12652/2025	STATE OF ODISHA GENERAL SECY, ODISHA UNIVERSITY OF AGRICULTURE AND TECHNOLOGY WORKERS UNION (REGD.), BBSR VS	KORSAJUN (REGD.), BBSR VS	// // ()
309	D-WP(C)/16120/2025 WP(C)/12653/2025	PRESIDING OFFICER, LABOUR COURT, BBSR PRASANTA KUMAR DAS VS	DILLIP KUMAR MOHAPATRA VS	// // ()
310	D-WP(C)/17794/2025 WP(C)/12654/2025	STATE OF ORISSA BIRAKISHORE MAHAPATRA VS	MANORANJAN PADHI VS	// // ()
311	D-WP(C)/17438/2025 WP(C)/12655/2025	STATE OF ORISSA BISWANATH MISHRA VS	PRAMOD KUMAR NAYAK VS	// // ()
312	D-WP(C)/18216/2025 WP(C)/12656/2025	STATE OF ODISHA CHITTA RANJAN ROUT VS	BRAJA MOHAN SARANGI VS	// // ()
313	D-WP(C)/18389/2025 WP(C)/12657/2025	R.T.O., KEONJHAR M/S P.K. BEHURA AND CO INFRA PVT LTD, BBSR VS	ISHWAR MOHANTY VS	// // ()
314	D-WP(C)/16772/2025 WP(C)/12658/2025	STATE OF ODISHA ARADHYA BRAHMASMI VS	SOURAV DAS VS	// // ()
315	D-WP(C)/18786/2025 WP(C)/12659/2025	KENDRIYA VIDYALAYA SANGATHAN, NEW DELHI TARUN KUMAR GHOSH VS	MITHUN DAS VS	// // ()
316	D-WPCRL/12621/2025 WPCRL/50/2025	UNION OF INDIA HEMANTA KUMAR PRADHAN VS	ABHIJIT DAS VS	// // MARSHAGHAI /69 /2025 ()
317	D-WPCRL/13333/2025 WPCRL/51/2025	STATE OF ODISHA TAAPOI SHA VS	DEEPAK KUMAR PANDA VS	// // //0 ()
		STATE OF ODISHA		//

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318	D-WPCRL/13375/2025 WPCRL/52/2025	BIJAYLAXMI JENA VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	TANGI (KHURDA) /188 /2025 () //
319	D-ABLAPL/12723/2025 ABLAPL/5216/2025	BHUNDU BANICHUL @ UNDU BANICHUL VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	REAMAL /81 /2025 () //
320	D-ABLAPL/12800/2025 ABLAPL/5217/2025	BARSARANI PRADHAN VS STATE OF ODISHA	ANAND PRAKASH DAS VS	NAYAPALLI P.S. /69 /2025 () //
321	D-ABLAPL/12101/2025 ABLAPL/5218/2025	BUDHIMANT BARIK @ BUDHIA BARIK VS STATE OF ODISHA	SANDEEP RAJ PANDA VS	TELKOI /243 /2024 () //
322	D-ABLAPL/12874/2025 ABLAPL/5219/2025	DHARANIDHAR BALABANTARAY VS STATE OF ODISHA	KALPATARU MISHRA VS	BAIDESWAR /34 /2021 () //
323	D-ABLAPL/13025/2025 ABLAPL/5220/2025	BIRANCHI SHANKAR GOKHURA VS STATE OF ODISHA	SOUMYA RANJAN DAS VS	RAJGANGPUR /141 /2025 () //
324	D-ABLAPL/12191/2025 ABLAPL/5221/2025	TAPAS KUMAR SAHU VS STATE OF ODISHA	MANOJ KUMAR MOHANTY VS	NIHALPRASAD /91 /2025 () //
325	D-ABLAPL/13042/2025 ABLAPL/5222/2025	PRASANNA BARIK VS STATE OF ODISHA	AMULYA RATNA PANDA VS	SIMULIA /224 /2025 () //
326	D-ABLAPL/12469/2025 ABLAPL/5223/2025	PRASANTA KUMAR RATH VS STATE OF ODISHA	ASHOK DAS VS	GOLANTHARA (BERHAMPUR) /102 /2025 () //
327	D-ABLAPL/13045/2025 ABLAPL/5224/2025	HARISCHANDRA GUDU VS STATE OF ODISHA	AMULYA RATNA PANDA VS	CHANDIPUR /51 /2025 () //
328	D-ABLAPL/12725/2025 ABLAPL/5225/2025	NIRANJAN GOUDA VS STATE OF ODISHA	BIJAYA KUMAR SAHOO VS	BUGUDA /187 /2025 () //
329	D-ABLAPL/13051/2025	RAJIB LOCHAN DAS	CHITTA RANJAN PATNAIK	TIHIDI /145 /2025

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	ABLAPL/5226/2025	VS STATE OF ODISHA	VS	() //
330	D-ABLAPL/12646/2025 ABLAPL/5227/2025	SANTOSH KUMAR DAS VS STATE OF ODISHA	MANAS KUMAR CHAND VS	BAGHAMARI /72 /2025 () //
331	D-ABLAPL/13219/2025 ABLAPL/5228/2025	JAINUL KHAN VS STATE OF ODISHA	AMULYA RATNA PANDA VS	TIGIRIA /299 /2024 () //
332	D-ABLAPL/12810/2025 ABLAPL/5229/2025	AKASH PARIDA VS STATE OF ODISHA	LALATENDU PAL VS	RAGHUNATHPALI /205 /2025 () //
333	D-ABLAPL/13374/2025 ABLAPL/5230/2025	SUBASH SAMAL @ SUBASH CH. SAMAL VS STATE OF ODISHA	AJAYA KUMAR PRADHAN VS	DHARMASALA /166 /2025 () //
334	D-ABLAPL/13241/2025 ABLAPL/5231/2025	PRITAM KUMAR SWAIN VS STATE OF ODISHA	TUSAR KUMAR MISHRA VS	TANGARPALI /74 /2025 () //
335	D-ABLAPL/13302/2025 ABLAPL/5232/2025	BHAGABAN MAHANTA VS STATE OF ODISHA	DEBABRATA DASH VS	PATNA /70 /2025 () //
336	D-ABLAPL/13089/2025 ABLAPL/5233/2025	SAHISTA BEGUM VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	KHURDA P.S. /117 /2025 () //
337	D-ABLAPL/13373/2025 ABLAPL/5234/2025	PAPUNI DHAL @ MANOJ KUMAR DHAL VS STATE OF ODISHA	AMITAV TRIPATHY VS	NIHALPRASAD /50 /2025 () //
338	D-ABLAPL/13303/2025 ABLAPL/5235/2025	NISAKARA SWAIN VS STATE OF ODISHA	SK. ZAFARULLA VS	/ /0 () //
339	D-ABLAPL/13202/2025 ABLAPL/5236/2025	SK.RIYAZUDDIN VS STATE OF ODISHA	PRATIK DASH VS	DHUSURI /182 /2025 () //
340	D-ABLAPL/13385/2025 ABLAPL/5237/2025	SRIKANTA KUMAR JADAV VS	AMLAN SHAKTI PAUL VS	JANKIA P.S. /123 /2025 ()

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341	D-ABLAPL/13054/2025 ABLAPL/5238/2025	STATE OF ODISHA B.SANKAR NARAYAN SUBUDHI @ B. SANKAR NARAYAN VS STATE OF ODISHA	PRONOY MOHANTY VS	// K.NUAGAON /93 /2025 ()
342	D-ABLAPL/13312/2025 ABLAPL/5239/2025	STATE OF ODISHA KHISTA MAJHI VS STATE OF ODISHA	RAMDAS ACHARY VS	// MOHANA /41 /2025 ()
343	D-ABLAPL/13455/2025 ABLAPL/5240/2025	STATE OF ODISHA PRASANTA DAS VS STATE OF ODISHA	JAYAKRISHNA MOHAPATRA VS	// BANSADA /81 /2025 ()
344	D-ABLAPL/11201/2025 ABLAPL/5241/2025	STATE OF ODISHA PRABHAT RANJAN OJHA VS STATE OF ODISHA	SAROJ RANJAN SUBUDHI VS	// BYREE /27 /2025 ()
345	D-ABLAPL/13314/2025 ABLAPL/5242/2025	STATE OF ODISHA NARENDRA NAYAK @ NUTAN VS STATE OF ODISHA	RAMDAS ACHARY VS	// MOHANA /41 /2025 ()
346	D-ABLAPL/13459/2025 ABLAPL/5243/2025	STATE OF ODISHA BICHITRA JENA VS STATE OF ODISHA	LALITENDU BHUYAN VS	// GHASIPURA /150 /2025 ()
347	D-ABLAPL/13479/2025 ABLAPL/5244/2025	STATE OF ODISHA SUBRAT KUMAR ROUT VS STATE OF ODISHA	BHARATI DASH VS	// / /0 ()
348	D-ABLAPL/12122/2025 ABLAPL/5245/2025	STATE OF ODISHA SUJIT PARICHHA VS STATE OF ODISHA	TAPAN KUMAR JENA SAMANTA VS	// GOPALPUR /347 /2024 ()
349	D-ABLAPL/12995/2025 ABLAPL/5246/2025	STATE OF ODISHA MUKTIKANTA NAYAK VS STATE OF ODISHA	SATYA NARAYAN MISHRA 4 VS	// BASUDEVPUR /830 /2024 ()
350	D-ABLAPL/13362/2025 ABLAPL/5247/2025	STATE OF ODISHA DIN MOHAMMED KHAN @ DIN MD. KHAN VS STATE OF ODISHA	SATYA NARAYAN MISHRA 4 VS	// DHUSURI /181 /2025 ()
351	D-ABLAPL/13487/2025 ABLAPL/5248/2025	STATE OF ODISHA PRASANTA KUMAR MOHARANA VS STATE OF ODISHA	SANGRAMJIT PANDA VS	// / /0 ()

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352	D-ABLAPL/13518/2025 ABLAPL/5249/2025	SIDHESWAR MOHAPATRA VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	FATEGARH /115 /2025 () //
353	D-ABLAPL/13516/2025 ABLAPL/5250/2025	NIKHIL BEHERA VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	TALASARI MARINE /22 /2025 () //
354	D-ABLAPL/13001/2025 ABLAPL/5251/2025	PUJA DALEI VS STATE OF ODISHA	SANTOSH KUMAR MOHANTY VS	BALICHANDRAPUR /79 /2025 () //
355	D-ABLAPL/13521/2025 ABLAPL/5252/2025	MANISH PRADHAN VS STATE OF ODISHA	AJIT KUMAR RAUT VS	BANHARPALI /50 /2025 () //
356	D-ABLAPL/13517/2025 ABLAPL/5253/2025	RANJIT BERA VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	TALASARI MARINE /21 /2025 () //
357	D-ABLAPL/13522/2025 ABLAPL/5254/2025	ARABINDA SAHOO VS STATE OF ODISHA	TANMAYA KUMAR MOHANTY VS	/ /0 () //
358	D-ABLAPL/13529/2025 ABLAPL/5255/2025	SIBA PRASAD DAS VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	INDUSTRIAL ESTATE PS /107 /2025 () //
359	D-ABLAPL/13002/2025 ABLAPL/5256/2025	UTTAM DALEI VS STATE OF ODISHA	SANTOSH KUMAR MOHANTY VS	BALICHANDRAPUR /79 /2025 () //
360	D-ABLAPL/13538/2025 ABLAPL/5257/2025	SANTOSH KUMAR DIGAL VS STATE OF ODISHA	PRINCEPEE RAY VS	NAYAPALLI P.S. /39 /2025 () //
361	D-ABLAPL/13489/2025 ABLAPL/5258/2025	HAKIM MAHAMMAD VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	ATHGARH /9 /2025 () //
362	D-ABLAPL/13553/2025 ABLAPL/5259/2025	KEDARNATH PATRO VS STATE OF ODISHA	CHANDANA MISHRA VS	BHARATPUR PS /167 /2025 () //
363	D-ABLAPL/13573/2025	PARSURAM NAYAK	PANCHANAN PANIGRAHI	BHUBAN /150 /2025

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	ABLAPL/5260/2025	VS STATE OF ODISHA	VS	() //
364	D-ABLAPL/13564/2025 ABLAPL/5261/2025	JALAL UDDIN @ JALLAL UDDIN KHAN VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	ATHGARH /10 /2025 () //
365	D-ABLAPL/13568/2025 ABLAPL/5262/2025	BIKI @ ABHIJIT ROUSTRAY VS STATE OF ODISHA	MANAS KUMAR CHAND VS	KHURDA SADAR /66 /2025 () //
366	D-ABLAPL/13144/2025 ABLAPL/5263/2025	AMIYA RANJAN SAHOO VS STATE OF ODISHA	DEBENDRA KUMAR DHAR VS	/ /0 () //
367	D-ABLAPL/13543/2025 ABLAPL/5264/2025	RAJIB MAJHI VS STATE OF ODISHA	MANORANJAN PADHY VS	MOHANA /169 /2022 () //
368	D-ABLAPL/13550/2025 ABLAPL/5265/2025	HARISH CHANDRA JENA VS STATE OF ODISHA	SATYA NARAYAN MISHRA 4 VS	/ /0 () //
369	D-ABLAPL/13274/2025 ABLAPL/5266/2025	MANORANJAN BEHERA VS STATE OF ODISHA	BIBHU PRASAD MOHANTY VS	KENDRAPARA SADAR /32 /2025 () //
370	D-ABLAPL/11699/2025 ABLAPL/5267/2025	ANANDA MAJHI VS STATE OF ODISHA	RAGHUNATH BISWAL VS	R.UDAYAGIRI /52 /2023 () //
371	D-ABLAPL/13585/2025 ABLAPL/5268/2025	SK. SARTAJ ALLI TARAFDAR VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	INFOVALLY UPD BHUBANESWAR /118 () //
372	D-ABLAPL/13447/2025 ABLAPL/5269/2025	BIPLAB RABISHANKAR SAHOO VS STATE OF ODISHA	SAPAN KUMAR LENKA VS	BALUGAON P.S. /123 /2025 () //
373	D-ABLAPL/13066/2025 ABLAPL/5270/2025	KANHU CHARAN JENA VS STATE OF ODISHA	PRASANTA KUMAR BARIK VS	TIHIDI /137 /2025 () //
374	D-ABLAPL/13588/2025 ABLAPL/5271/2025	TAPAN NAYAK VS	LAXMINARAYAN RAYATSINGH VS	MANCHESWAR P.S. /72 /2025 ()

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375	D-ABLAPL/13456/2025 ABLAPL/5272/2025	STATE OF ODISHA KIRAN KUMAR BEHERA VS STATE OF ODISHA	AMITAV TRIPATHY VS	// ITAMATI /139 /2025 () //
376	D-ABLAPL/13205/2025 ABLAPL/5273/2025	BUNTY @ SWAGATA KUMAR BISWAL VS STATE OF ODISHA	RAJKISHORE SWAIN VS	BARANGA /223 /2025 () //
377	D-ABLAPL/13576/2025 ABLAPL/5274/2025	BISWA BHUSAN MOHAPATRA VS STATE OF ODISHA	AKASH BHUYAN VS	CAPITAL P.S. /130 /2025 () //
378	D-ABLAPL/13578/2025 ABLAPL/5275/2025	AJAY KUMAR BISHOI @ BISOI VS STATE OF ODISHA	LALATENDU SAMANTARAY VS	CAPITAL P.S. /131 /2025 () //
379	D-ABLAPL/13655/2025 ABLAPL/5276/2025	UTTAM GAIN VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	/ /0 J.M.F.C.,MOTTU AT M.V.79(Malkangiri) 2(B)CC/000006/2025
380	D-ABLAPL/12996/2025 ABLAPL/5277/2025	BIKASH NAYAK @ BANA VS STATE OF ODISHA	SATYA NARAYAN MISHRA 4 VS	TIHIDI /84 /2025 () //
381	D-ABLAPL/12112/2025 ABLAPL/5278/2025	ARUP @ SIPUN NAIK VS STATE OF ODISHA	AMIT KUMAR NATH VS	PARJANG /4 /2025 () //
382	D-ABLAPL/13488/2025 ABLAPL/5279/2025	DINABANDHU SINGH VS STATE OF ODISHA	SMRUTI RANJAN RAO VS	BANTALA /73 /2025 () //
383	D-ABLAPL/13620/2025 ABLAPL/5280/2025	RINKU BEHERA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	MARINE PS ARAKHAKUDA /96 /2024 () //
384	D-ABLAPL/13273/2025 ABLAPL/5281/2025	RATIKANTA SARANGI VS STATE OF ODISHA	RUCHI RAJGARHIA VS	PIPLI /225 /2025 () //
385	D-ABLAPL/13436/2025 ABLAPL/5282/2025	SUNIL MAHAKUD VS STATE OF ODISHA	SANGRAM KESHARI ROUT VS	HARABHANGA /46 /2025 () //

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386	D-ABLAPL/13364/2025 ABLAPL/5283/2025	DHONU DURIA VS STATE OF ODISHA	AMIT BISWAL VS	SUNABEDA /76 /2018 () //
387	D-ABLAPL/13679/2025 ABLAPL/5284/2025	SARAT BEHERA VS STATE OF ODISHA	LALATENDU SAMANTARAY VS	PURUSHOTTAMPUR /341 /2025 () //
388	D-ABLAPL/13584/2025 ABLAPL/5285/2025	CHANDRA SEKHAR PRADHAN VS STATE OF ODISHA	AMULYA RATNA PANDA VS	BALASORE SADAR /152 /2025 () //
389	D-ABLAPL/13478/2025 ABLAPL/5286/2025	BIKRAM KESHARI PANDA VS STATE OF ODISHA	PRABHAV BEHERA VS	Maitri Vihar PS /120 /2025 () //